(c) the special efforts that were made to stop smuggling at the abovementioned places?]

प्रधान मत्री सथा बैदेशिक कार्य मंत्री (भी जवाहरलाल नेहरू): (क) से (ग) राज्य सरकारी प्राप्त मन्त्रद्व मत्रालगी से स्वता इकट्टा का जा रही है ग्रीर बाद भ मदत की मंज पर रख दो ज.एगी।

† [THE PRIME MINISTER AND MI-NISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU). (c) Information is being collected from the State Governments and the Ministries concerned and will be placed on the Table of the House on a later date 1

SETTING UP OF A SECOND STATE TRADING CORPORATION

- 38 SHRI A M TARIO Will the Minister of Commerce and Industry be pleased to state
- (a) whether it is a fact that there is a proposal under Government's consideration to set up another State Trading Corporation, and
- (b) if so, the details of the proposal?

THE MINISTER OF INTERNA-TIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI Manushai Shah) (a) and (b) matter is under examination

THREATS BY AZAD KASHMIR GOVERN-MENT OVER KASHMIR

- 39 SHRI A M TARIQ Will the PRIME MINISTER be pleased to state
- (a) whether Government's attention has been drawn to recent threats of the so-called Azad Kashmir Government to the effect that they would

march over Kashmir with their armed volunteers in the near future;

- (b) if so, whether Government have taken up this matter with the Government of Pakistan, and
- (c) if the answer to part (b) above be in the affirmative, what is the result thereof?

THE PRIME MINISTER AND MINIS-TER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) (a) Yes, Sir.

- (b) Open hostile declarations of this type are not an appropriate subject for protests
 - (c) Does not arise

NEW COLONIES FOR GOVERNMENT EM-PLOYEES

- 40 SHRI A M TARIQ Wıll the WORKS, HOUSING AND \mathbf{of} Supply be pleased to state
- (a) whether it is a fact that some of the new colonies, which Government have built in the past few years for their employees in Delhi are situated at a distance of ten to eleven miles from the Secretariat buildings;
- (b) whether it is also a fact that these colonies do not have any proper markets, clubs, recreation centres. reading rooms, schools and grounds, and
- (c) if so, whether Government is taking any action in this matter?

THE MINISTER OF WORKS. HOUS-ING AND SUPPLY (SHRI MEHR CHAND KHANNA) (a) No

(b) and (c) Markets, Samaj Sadans (Community Centres), Schools, play grounds etc, have been provided in the Government colonies, except in a few cases where, for certain reasons, one or other of these facilities could not be provided in advance. To the ex-

^{† []} English translation

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have not been provided because they exist in the nearby colonies.

ROTARY PRINTING PRESSES IN J. & K. STATE

- 41. SHRI A. M. TARIQ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that Government have granted licences for import of rotary printing machines for setting-up printing presses in the State of Jammu and Kashmir; and
- (b) if so, what is the number and value of such licences given year-wise during the period 1959-60 to 1961-62?

THE MINISTER OF INTERNATIO-NAL TRADE IN THE MINISTRY COMMERCE AND INDUSTRY (Shri Manubhai Shah): (a) and (b) information is being collected and will be laid on the Table of the House.

ग्रमतसर में निष्कांत संपत्तियों का कब्जा

- ४२. श्री विमलकुमार मन्नालालजीः चौरडिया : क्या निर्माण, ग्रावास भौर संभरण मंत्री यह बताने की कृपा न रेंगे कि :
- (क) ग्रम्तसर में किन किन व्यक्तियों ने विभिन्न निष्कान्त सम्पत्तियों के लिये रुपया तो जमा करा दिया है किन्तू उन्हें उन सम्पत्तियों का कब्जा या खरीदनामा नहीं दिया गया है ;
- (ख) प्रत्येक मामले में कितना धन जमा कराया गया था ;

(ग) उपरोक्त भाग (क) में उल्लिखित लोगों को इन सम्पत्तियों का कब्जा न देन का वया कारण है ; ग्रौर

to Questions

(घ) उन्हें उनका कब्जा कब दे दिया

†[Possession of Evacuee Properties IN AMRITSAR

- 42. SHRI V. M. CHORDIA: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the names of persons who deposited money for various evacuee properties in Amritsar but have been given neither possession nor purchasedeeds for those properties;
- (b) what amount was deposited in each case;
- (c) what is the reason for not giving possession of those properties to the persons referred to in part (a) above; and
- (d) by when they are likely to he given possession thereof?]

निर्माण, ग्रावास ग्रौर संभरण मंत्री (भी मेहर चन्द लन्ना): (क) ग्रीर (ख) नीलामी में लेने वाले प्रत्येक खरीदार के नाम तथा धनराशि जो उन्होंने जमा करायी ऐसाएक विवरण सभा पटल पर रख दिया गया है।

- (ग) नीलामी में लेने वाले खरीदारों को इस कारण वास्त्रविक कब्जा नहीं दिया गया था क्योंकि वे जायदादों नीलामी के समय खाली नहीं थीं । तथापि प्रलक्षित कब्जा (कन्स्ट्रक्टिव पौजेशन) दिया जा रहा है।
 - (घ) प्रश्न नहीं उठता ।

^{†[]} English translation.